

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P. NO. 28 of 1997  
in  
O.A. NO. 2686 of 1996

(22)

Friday, this the 14th February, 1997.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN  
HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

R. S. Tomar S/O Mohar Singh,  
P/O Chanakyapuri Fire Station,  
Kautilya Marg,  
New Delhi-110021.

... Petitioner

( None for Petitioner )

-Versus-

1. Shri P. V. Jaikrishnan,  
Chief Secretary,  
Govt. of N.C.T. of Delhi,  
5, Alipur Road, Delhi.

2. Shri R. P. Rai,  
Secretary (Services),  
Govt. of N.C.T. of Delhi,  
5, Alipur Road, Delhi.

3. Shri R. K. Dheri,  
Chief Fire Director,  
Delhi Fire Service Headquarters,  
Connaught Circus,  
New Delhi.

... Respondents

( By Shri Jog Singh, Advocate )

ORDER (ORAL)

Shri Justice K. M. Agarwal, Chairman —

Learned counsel for respondents states that the order of the Tribunal has been complied with by sending the petitioner for training vide order dated 12.2.1997. Under the circumstances, the rule nisi is hereby discharged.

*Km*

( K. M. Agarwal )  
Chairman

*R. K. Ahooja*  
( R. K. Ahooja )  
Member (A)

/ as/